

(f) whether any guideline or instruction has been issued by the Government for proper implementation of SC/ST Hostel Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) and (b) The Comptroller and Auditor General of India in its Report No. 14 of 2007 informed that (i) 6 SC/ST hostels in Assam were used as staff quarters, class rooms and staff common room, and (ii) 5 hostels in Manipur had been converted into and used as college/school buildings.

(c) A Statement indicating the State-wise total number of hostels for SC/ST boys and girls in North Eastern Region, sanctioned by the Central Government, during last three years is given in Statement (See below).

(d) to (f) The observation of Comptroller and Auditor General of India was communicated to the concerned State Governments. The running and maintenance of these hostels is squarely the responsibility of the concerned State Governments/implementing agencies, as only grant for construction is given. The guidelines are part of the SC/ST hostel schemes, which have been circulated to all State Governments/UT administrations and the implementing agencies.

***Statement***

*Number of Hostels for SC/ST boys and girls sanctioned by the Central Government, in North Eastern Region, during last three years*

| States            | Hostels Sanctioned |
|-------------------|--------------------|
| Arunachal Pradesh | 8                  |
| Assam             | 15                 |
| Manipur           | 43                 |
| Meghalaya         | 4                  |
| Mizoram           | —                  |
| Nagaland          | 3                  |
| Tripura           | 7                  |
| Sikkim            | —                  |
| TOTAL             | 80                 |

**SC status to Dalit Christians and Dalit Muslims**

2414. SHRI T.K. RANGARAJAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) Government's position on the demand of Dalit Christians and Dalit Muslims to extend the Scheduled Castes status to them; and

(b) whether Government has furnished the reply to the Supreme Court to the writ petitions demanding the deletion of Para 3 of the Constitution Scheduled Castes Order, 1950?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) and (b) The matter being *sub-judice*, attention is invited to clause (xix) of sub-rule 2 of Rule 47, of the Rules of Procedure and Conduct of Business of the Rajya Sabha.

#### **Premature failure of Chandrayaan-I**

2415. SHRI VIJAY JAWAHARLAL DARDA:

SHRI GIREESH KUMAR SANGHI:

Will the PRIME MINISTER be pleased to state:

(a) whether communication with “Chandrayaan” snapped all of a sudden on 29th of August, 2009, or ISRO had premonition earlier of some obstacles or obstructions around April/May 2009;

(b) if so, whether any timely corrective steps were taken in so as to enable the “Chandrayaan” Mission to complete its envisaged studies of the Moon; and

(c) the total expenditure incurred on this Mission from Concept to Commissioning and ultimate formally calling off the same on August 2009?

THE MINISTER OF STATE IN THE PRIME MINISTER’S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Yes, Sir. During April 2009, 2nd star sensor used for orientation of Chandrayaan spacecraft towards Moon had failed. Alternate method using Gyroscope and Antenna had been implemented for orienting Chandrayaan towards Moon.

(b) Due to the loss of communication link with the Chandrayaan-I, it was not possible to take any further corrective steps.

(c) The total cost of Chandrayaan-I mission from “Concept to Commissioning to ultimate calling-off” is Rs. 386.00 crores, including the cost of establishment of ground infrastructure.

#### **Training schools for Astronauts**

†2416. SHRI SHREEGOPAL VYAS:

SHRIMATI MAYA SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether training school for astronauts has been started, if not, by when it would be started;

(b) by when is it going to be planned to send an Indian into space;

(c) the amount to be spent on this scheme; and

(d) the status of information in this regard as on date?

THE MINISTER OF STATE IN THE PRIME MINISTER’S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) No, Sir. The Astronaut Training Centre is planned to be established as a part of the Human Spaceflight Program. This task is planned after approval of the Project.

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†Original notice of the question was received in Hindi.